

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2078**  
TO BE ANSWERED ON 1.1.2018

**TRIBAL POPULATION**

2078. SHRI VINCENT H. PALA:  
SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any steps have been taken by the Government to accurately determine how many kinds/types of tribes are there as part of the tribal population of this country including those in forest areas, if so, the details thereof; and

(b) if not, the reasons therefor, State and UT-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a) & (b): The Office of Registrar General, India conducts decadal Population Census wherein data of all persons living in India at the time of Census are collected without any omission and duplication. However, only those tribes are enumerated separately which are specifically notified as Scheduled Tribes (STs) as per Presidential Order under the Constitution (Scheduled Tribes) Order, 1950 amended from time to time. It has been the policy of the Government of India not to enumerate tribes other than STs in the decadal Census since independence. Accordingly, the enumeration of tribes other than STs has not been done separately in any of the decadal Censuses since 1951 Census.

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